

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

O.A.No.125 of 2022

KORATTUR LAKE PROTECTING PEOPLE'S MOVEMENT
Rep. by it's Secretary Mr. S. Sekaran (Regd.No. 189/2018)
Reg. Office at:
No. 03, Duraisamy 1st street,
Korattur, Chennai- 600 050.

...Applicant(s)

AND

State of Tamil Nadu,
Rep. by its Secretary to Government,
Municipal Administration and Water Supply Dept.,
Secretariat, Chennai- 0009 and 10 Ors.

...Respondents

REPORT FILED BY THE 5th RESPONDENT



THROUGH
M/S. GAUTAM S. RAMAN
COUNSEL FOR 5TH RESPONDENT

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1.	10.12.2024	Report filed by the 5 th Respondent	1

Dated at Chennai on this the 10th day of December, 2024



Counsel for 5th Respondent

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE ATCHENNAI
OA No. 125 of 2022

KORATTUR LAKE PROTECTING PEOPLE'S MOVEMENT

Represented by its Secretary Mr. S. Sekaran (Regd. No. 189/2018)

Registered Office at:

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Korattur, Chennai – 600050.

maanidamanam@gmail.com
9840695674

..... Applicant

Verses

1. State of Tamil Nadu,
Rep. by its Secretary to Government,
Municipal Administration & Water Supply Department,
Secretariat, Chennai – 600009.
2. State of Tamil Nadu
Rep. by Secretary to Government
Public Works Department,
Fort St.George, Chennai 600009
3. The District Collector,
Chennai District, Chennai 600001
4. The Commissioner,
Greater Chennai Corporation
Rippon Building, Sydenhams Road,
Periyamet, Chennai-600 003
5. Chennai Metropolitan Water Supply & Sewerage Board,
Rep. by its Managing Director,
No.1, Pumping Station Road,
Chintadripet, Chennai - 600002
6. Tamil Nadu Pollution Control Board
Rep by its Chairman,
76, Anna Salai, Guindy, Chennai - 600032
7. SIDCO Industrial Estate,
Rep. by its Managing Director,
Ambattur, Chennai North,
Chennai – 600 098

J. d. H

AREA ENGINEER-VII
C.M.W.S.S.B. M.O
No.1, Krishna Nagar,
Mogappair, Chennai-37.

Imahman

Superintending Engineer (Central/Co-ord)
C.M.W.S.S. Board,
Chennai-02

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8. Tube Investments of India Ltd,
Rep. by its Managing Director,
Unit – TIDC India, Postbag No. 11,
MTH Road, Ambattur, Chennai – 600053
9. Universal Engineers Chennai Pvt. Ltd.,
Rep by its Managing Director,
No. 1A, North Phase,
SIDCO Industrial Estate,
Ambattur, Chennai – 600098
10. Godrej & Boyce Mfg. Co. Ltd,
Rep. by its Managing Director,
Godrej Road, SIDCO Industrial Estate,
Ambattur, Chennai – 600053
11. M/s. AAVIN
Rep. by its Joint Managing Director,
Plot No. 29 & 30, SIDCO Industrial Estate,
Ambattur, Chennai – 600098 Respondent(s)

REPORT FILED BY THE 5TH RESPONDENT

I, V.Sivakumar, Hindu, aged about 57 years now working as Superintending Engineer (Central) in Chennai Metropolitan Water Supply And Sewerage Board, Chennai do hereby solemnly affirm and sincerely state as follows:

1. I am the Superintending Engineer (Central) of the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), Chennai and I have been authorized to file this report before this Hon'ble Tribunal on behalf of the 5th Respondent herein and as such I am well acquainted with the facts and circumstances of the case.

J. d. M

AREA ENGINEER-VII
CMWSSB
Mogappair, Chennai-02

Superintending Engineer

Superintending Engineer (Central/Co-ord)
C.M.W.S.S. Board,
Chennai-02

2. I am filing the action taken report on behalf of the 5th respondent in the present case, based on the order issued by the Hon'ble National Green Tribunal, Southern Zone, Chennai in O.A.No. 125 of 2022 (SZ) dated 21.10.2024.

3. I respectfully submit that with respect to the points(1) to (4) in Hon'ble Court Order, I have no remarks to offer.

4. I respectfully submit that with respect to the points (5) to (7) raised by the Hon'ble National Green Tribunal, the following report is submitted:

1. In Area-VII, 28 No's of Private sewer tanker Lorries licensed through CMWSSB to clear the septic tank of the residents are being engaged by dialing Toll free Phone No.: 14420 or by online mode through the website <http://stc.chennaietrowater.in> provided by CMWSSB in the locations wherever required. Now, additionally 7 No's of licensed Private sewer tanker lorries fitted with GPS are being engaged to encourage the residents for quick bookings and shorter wait time thereby avoiding illegal discharges.
2. Based on the Septage Management (Regulation) Rules issued by The State Government in G.O.(Ms) No. 183, M.A. & W.S. (MA-3) Dept. dated 31.12.2022, for regulating periodic cleaning of septic tanks and transportation, treatment and disposal of fecal sludge and septage. de-sludging operators, CMWSSB is carrying out the following activities under this G.O. as an authority in respect of Chennai Metropolitan Area.

J. d. N

AREA ENGINEER-VII
CMWSSB M.O
No. 1 Krishna Nagar,
Mogappair, Chennai-37.

Mahmud

Superintending Engineer (Central/Co-o
C.M.W.S.S. Board,
Chennai-02

- 4
- To grant license in Form – II for any eligible persons who intends to collect, transport or dispose fecal sludge or septage after verification of applications along with documents submitted to the licensing authority for grant of license in Form – I along with a fee of Rs. 2000/- for a period of 2 years.
 - Decanting fees will be collected from sewer lorry operator (Licensee) for each trip.
 - The sewer lorry operator shall adhere to timing of operations an Area / Routes of operations for the vehicle specified in the license.
 - The sewer lorry operator shall only be allowed to de-sludge septic tanks/pits and transport fecal sludge and septage to the designated disposal facility during operational hours as mentioned in the license.
 - The sewer lorry used for transportation of fecal sludge and septage shall be fitted with a Global Positioning System (GPS) instrument or vehicle tracking system approved by the CMWSSB.
 - The sewer lorry operator found dumping fecal sludge and septage at any location or site other than disposal facility, the Area Engineer of CMWSSB may seize the vehicle or other article including motor, pump, tube, tool or equipment used for the commission of such offence.
 - If any person contravenes or fails to comply with rules shall be punishable penalties for the first offence with fine, which may extend to Rs. 25,000/- The second or any subsequent offence, which may extend to Rs. 50,000/-

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AREA ENGINEER-VII
CMWSSB
No. 1, Krishna Nagar,
Mogappair, Chennai-37.

[Signature]
Superintending Engineer (Central/Co-ord.)
C.M.W.S.S. Board,
Chennai-02

- 5
- The licensing authority may suspend or cancel the license, if the licensee commits breach of any of the terms and conditions or imposed with penalty for the second offence.
 - Regular monitoring and imposing of fine is being adopted for sewer tanker lorries illegally discharging into water ways.
 - So far two incidents of illegal decanting by vehicles in CMWSSB operational areabearing registration No's TN 28 AE9246 & TN 31 BE3867 on 23.03.2024 and 7.7.2024 respectively has been traced and penalties of Rs.25,000/- with GST were imposed.
 - In view of the severe actions and rigorous tracking by CMWSSB, illegal discharging into water ways is avoided in Chennai Metropolitan Operational area.

3. It is submitted that in order to identify the sewage generated by the ineligible house owners and also from illegal constructions, joint inspection are being conducted in co-ordination with GCC to disconnect the illegal lines. Also gravity sewage collection system works have been completed in AnnaiSathya Nagar, Sivanandha Colony, MKB Colony & Patavattamman Industrial estate and Tiny shed. Sewer pumping main has been laid for a length of 440m out of 480m. Due to North East Monsoon Road Cut Ban, sewer pumping main laying work has been stopped. However the sewage pumping station works involving construction of panel room, erecting submersible motor pumpset & pumping machineries, obtaining TNEB service connections are under progress. The trail commissioning

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works will be carried out and will be completed by February, 2025. About 1620 house sewer service connections will be effected by the completion of the project which will prevent any illegal let out of sewage from the houses.

4. It is also submitted that as per the direction of this tribunal to the 5th respondent, the water body is being monitored the footage CCTV camera installed by the GCC with regard to any discharge of sewage water into the Korattur Lake and also in Mogappair bridge 2 Nos of CCTV cameras installed by CMWSSB and being monitored at Mogappair HT Pumping station. Action will be taken by the respondent board against the wrongdoers as per the available provisions.
5. It is therefore humbly prayed that, this Hon'ble Tribunal may be pleased to dismiss the above application by accepting the above Status Report on behalf of the Board and thus render justice.

/ma/ma/ma/

**SuperIntending Engineer (Central/Co-ord)
C.M.W.S.S. Board,
Chennai-02**

BEFORE ME

Solemnly affirmed at Chennai on this
10th day of December 2024 and signed in
my presence.

ADVOCATE – CHENNAI

J. S. M

**AREA ENGINEER-VII
CMWSSB
No. 1, Krishna Nagar,
Mogappair, Chennai-37.**

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